

Central Administrative Tribunal
Principal Bench
New Delhi

O.A.No.4164/2014

Order Reserved on: 02.12.2016
Order pronounced on 23.12.2016

Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Hari Mohan Meena, Age about 28 years
S/o Bharosi Lal Meena
R/o MASAWATA
Tehsil Sapotra, Dist. Karouli
Rajasthan. ... Applicant

(By Advocate: Ms. Joymati Mize for Shri Naresh Kaushik)

Versus

1. Delhi Subordinate Services Selection Board
Through its Chairman
F-18, Karkardooma Institutional Area
New Delhi.
2. South Delhi Municipal Corporation
Dr. S.P.M.Civil Centre, Mintro Road
New Delhi.
3. Govt. of NCT Delhi
Through its Chief Secretary
Delhi Secretariat
I.P.Estate, New Delhi. ... Respondents

(By Advocate: Ms. Harvinder Oberoi for R1 and R3 and Mr. R.K.Jain for R2)

ORDER

By V. Ajay Kumar, Member (J):

Heard both sides.

2. The applicant, who is a ST candidate, took the examination Advertised for Teacher (Primary) under Post Code No.16/08 vide Advertisement No.02/2008 with closing date as 12.08.2008. The examination for the said post was held on 15.02.2009.

3. The applicant's candidature was rejected on the ground that he was a ST candidate outside Union Territory of Delhi. Learned counsel for the applicant has placed before us order pronounced in OA 3826/2013 in the case of **Ms. Rajni Meena vs. DSSSB & Ors.** in which the similarly placed ST candidates had approached this Tribunal and based on the judgment of Hon'ble High Court of Delhi in the case of **Ms. Babita Kumari** and in the case of **Deepak Kumar & Anr.**, this Tribunal allowed the OA and directed the respondents to extend the benefits of the judgment of Hon'ble High Court in the case of **Ms. Babita Kumari** to the applicant therein as well.

4. The instant case is fully covered by the Order of the Tribunal in **Ms. Rajni Meena (supra)**, the applicant being similarly placed. Therefore, this OA is allowed and respondents are directed to extend the benefits to the applicant within a period of 90 days from the date of receipt of a certified copy of this order. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)